

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 216
(IB)-332(ND)2019
IA-4018/2021

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd. ... **Applicant/Petitioner**

Versus

M/s. Khullar Hospital Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 28.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Sanjeevsagar, Ms. Nazia Parveen, Mrs. Kajal
Kiran Rai
Mr. Hitesh Sachar and Anju Jain Advs in
IA-4018/2021

For the Liquidator : Mr. Kamal Agarwal

ORDER

Due to paucity of time, the matter is re-notified to 21.10.2022.


(T.S. SINGH)
COURT OFFICER